



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.39/ 2017	-	Admission	241/ 242	Dr. Ujwala N. Jagdale @ujwala S.Disle Vs RJU Enterprises Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	PRADEEP 9036841647	Respondents	
2)	SHRISTI WIDGE 8197998286	Applicant	

ORDER

Counsel for Petitioner is present. Counsel for Respondents are also present. They reported that, both parties agreed for compromise and compromise talks are going on. List it on 21/08/2017.


Member (T)


Member (J)